

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 414
198/252/ND/2020

IN THE MATTER OF:

M/s. Ananth Dalmia Pereira

...APPELLANT

Vs.

ROC and Ors.

...RESPONDENT

Section

Under Section 252

**Order delivered on 24.12.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Appellant

**:Ms. Tejaswi Shetty, Mr. Manjira
Dasgupta, Mr. Siddharth Sunil,
Advocates.**

For the ROC

:Mr. M. Yadubhushan Rao, AROC.

For the Income Tax Department

**:Mr. Shlok Chandra with Mr.
Chandratany Chaube, Advocates.**

ORDER

Heard the arguments advanced by counsel for the appellant. AROC has appeared and submitted that he has filed his reply. Order in this matter is reserved.

—Sd—

**(V.K. Subburaj)
Member (T)**

—Sd—

**(P.S.N. Prasad)
Member (J)**